

the Shipyard. So far as the Vikram Sarabhai Space Research Institute is concerned, that too is a point which should be looked into. I think in regard to this question, an answer has already been given. I think the point that he has made will be looked into. I now commend that the Bill be taken into consideration.

MR. CHAIRMAN: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1978-79, be taken into consideration."

The motion was adopted.

MR. CHAIRMAN: We will now take up clause-by-clause consideration.

The question is:

"That clauses 2, 3 and the Schedule stand part of the Bill"

The motion was adopted.

Clauses 2, 3 and the Schedule were added to the Bill.

MR. CHAIRMAN: The question is:

"That Clause 1, the Enacting Formula and the Title stand part of the Bill"

The motion was adopted.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI H. M. PATEL: I beg to move:

"That the Bill be passed"

MR. CHAIRMAN: The question is:

"That the Bill be passed"

The motion was adopted.

14.51 hrs.

MATTERS UNDER RULE 377

- (i) RELIEF MEASURES IN THE CYCLONE AFFECTED AREAS OF EASTERN PART OF RAMNAD DISTRICT, TAMIL NADU

MR. CHAIRMAN: The Private Members' Business has to be taken up at 3.00 p.m. There are eight Members who have to make a statement under Rule 377. If the House agrees, after these Members have finished within 5-7 minutes, the Private Members' Business will then be taken up. Is it the pleasure of the House to agree to this?

SOME HON. MEMBERS: Yes.

MR. CHAIRMAN: Shri R. V. Swaminathan,

SHRI R. V. SWAMINATHAN (Madurai): Mr. Chairman, Sir, the severe cyclonic storm that hit the Tamil Nadu Coast on 24th November, 1978 has caused severe damages particularly in Rameshwaram, Mandapam, Pampan, Vethalai and many villages in Tiruvadanai Taluk in Ramnathapuram district. The communication system has been disrupted. Thousands of hutments and houses have been damaged causing heavy loss. Thousands of people have become homeless. It is estimated that 1000 mechanised fishing boats and 5000 country boats have been either washed away or broken into pieces by the huge tidal waves. Since fishermen got sufficient warning in advance, they all brought boats from the sea to the shore and left them there. The cyclonic wind with a speed of more than 150 kms. made the boats dash against each other and the boats broke into pieces. One person by name Shri Arumugam, aged about 25, lost his life while tying his boat in the shore; another boat dashed him and he was crushed with his own boat. Rains and gales crashed the coastal colonies and destroyed the belongings of the fishermen and fishing nets. Thousands of valuable nets have been washed away and lost. Sea water has intruded about

[Shri R. V. Swaminathan]

4 kms. into the villages situated in the coastal stretch, for 50 miles of Tiruvandanai Taluk, all fishermen's families living in these areas have been hard hit. The worst affected areas are Sundara-pandiapatnam, Tiruppalakudy, Thondi, Nambuthalai, Puthupatturam, etc. in Tiruvandanai Taluk. There is acute scarcity for drinking water. Sea water has stagnated everywhere, which poses a big problem. Sea water has entered into the paddy fields which has made it uncultivable. Many telephone and electric posts have been uprooted. Repairs to the roads is estimated to be Rs. 25 lakhs, Casualties and loss would have been very heavy but for the advance and timely steps taken by the local and district officials to evacuate the villagers from the low lying areas to protect them. However, 50 villages were submerged by tidal waves. It is quite surprising and painful to note that even with such severe cyclonic storm, the rainfall in these areas was not sufficient enough to cater to the needs of the villagers. The agriculturists feel much hardship to carry on their operations without water facilities. It is a pity that relief measures against drought as well as cyclone damage are to be taken simultaneously in the Ramnathapuram district. The Central Government should take immediate relief measures in these areas to rescue the people from the calamities.

(ii) REPORTED SCARCITY OF CEMENT AND OTHER BUILDING MATERIALS IN ASSAM.

श्री ए० ए० पटवारी (मंगलदाई) : अमम में घर बनाने की सामग्री जैसे—सी आई शीट्स

MR. CHAIRMAN: You have to read the statement. You have just to follow strictly what you have given to the Speaker. I think you have given it in English.

SHRI H. L. PATWARY: I don't have the copy in English... This may be taken as its translation in Hindi.

MR. CHAIRMAN: No. This is not the way. You must be serious in the House.

SHRI H. L. PATWARY: Yes, Sir. Under rule 377, I wish to raise the following matter:

"There is an acute scarcity of cement, C.I. sheets and iron rods. Hence the entire development and construction work of houses for tea garden labourers and others have been affected. As such, a serious situation is prevailing. Moreover, the general economic situation is affected, due to shortage of salt. Bihar has got more rail wagons than its quota; but Assam has not received the same, in spite of the registration fee deposited. As such, the whole economic situation has been affected. In addition, law and order problems may arise. Hence I draw the attention of the concerned Ministers to this."

(iii) ATROCITIES ON TRIBALS OF SINGHBHOOM, RANCHI, DUMKA, ETC. DISTRICTS OF CHHOTA NAGPUR.

श्री ए० के० राय (धनबाद) : मैं नियम 377 के अधीन निम्न विषय की श्रौर श्राप का ध्यान आकषिपत करना चाहता हूँ :

बिहार के छोटा नागपुर इलाके में सिंहभूम जिले में आदिवासियों पर लगातार गोलीकांड तथा अत्याचार के फलस्वरूप आदिवासियों की हत्या ।

बिहार के छोटा नागपुर इलाके में सिंहभूम, रांची, दमका आदि जिलों में आदिवासियों पर बहुत दिनों से सरकार, महाजन, पूंजीपतियों तथा विभिन्न प्रकार के बाहरी लुटेरों के द्वारा अत्याचार होता रहा है। फिलहाल जब आदिवासियों के अन्दर जागृति पैदा हुई तथा उन लोगों ने संगठित होकर अपने संरक्षण के लिये झारखंड प्रान्त तथा अपने अधिकार की आवाज उठाई तब सरकार के प्रशासन तथा वन विभाग द्वारा अत्याचार ने श्रौर जोर पकड़ा जिस के फलस्वरूप सिंहभूम जिले में पिछले एक महीने के अन्दर दो गोली कांड हुए तथा फिलहाल रांची जिले के खूंटी में आदिवासियों पर गोली चलाई गई। इस गोली कांड के चलते सिंहभूम में चार आदिवासियों तथा खूंटी में एक आदिवासी की मृत्यु हुई।

आदिवासी लोग झाड़ में रहते हैं, मछली जैसे पानी बिना जिन्दा नहीं रह सकती है वैसे ही आदिवासी लोगों के लिये जंगल उन के रोजी रोटी आवास का साधन है और छोटा नागपुर के जंगल में साल, मदुआ आदि जंगल जो प्रकृति की स्वाभाविक देन है वह सरकार के लिए वन सम्पदा का स्रोत तथा आदिवासियों के लिये रोजी रोटी का भी साधन है। विशेष रूपसे साल के गांठ से, पत्ता से, फल से, फूल से इन लोगों की रोजी रोटी तथा उन का धर्म भी जुड़ा हुआ है। फिल-